## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/173/2017

NAME OF THE PETITIONER(S): ATS INDUSTRIES PVT LTD

UNDER SECTION: 252

S.No. NAME (IN CAPITAL): DESIGNATION: SIGNATURE

REPRESENTATION BY WHOM

## <u>ORDER</u>

Matter is called. No representation on behalf of both the parties. Matter is adjourned for the presence of the Petitioner. Put up on 18.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk